

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 614
IB-758/ND/2021
IA/496/2024

IN THE MATTER OF:

M/s. Shambhu Agencies Pvt. Ltd. and Ors.

...PETITIONER

Vs

M/s. World Connect Impex Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 02.07.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor

:

For the Applicant

**:Adv. Rishabh Dua & Adv. K.L.
Chowdhury in IA 496/2024**

For the Respondent/Corporate Debtor

:

ORDER

IA/496/2024

Ld. Counsel for the Applicant is present. None appears on behalf of the Respondent, vide order dated 10.04.2024 last opportunity was given to the Respondent to file their reply and appearance. In view of this, Respondents are set *ex parte*. List the matter on **02.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)